

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. V. C. BARDE
COURT 50 ADDL. SESSIONS JUDGE
Criminal Cause List Dated 05-09-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>HEARING</u>				
1	SPL CASE CBI	100061/2017	The State CBI ACB Vs Rajesh Khare and others	
<u>EVIDENCE PART HEARD</u>				
2	SPL CASE CBI	100066/2010	The State CBI ACB BUMBAL Vs Madan Mohan Banerjee and Others	
<u>HEARING BEFORE CHARGE</u>				
3	SPL CASE CBI	100060/2016	The State CBI ACB Vs Rajesh Khare and others	
<u>ORDER</u>				
4	ABA	100845/2020	Captain Atul Kulkarni Vs The State of Maharashtra	Mehul Shah
5	ABA	100846/2020	Commander Raj Pal Sharma (Retd.) Vs CBI ACB Mumbai	Shubham Kanade PP
